

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:9  
ANSWERED ON:19.11.2009  
INCIDENTS OF VEHICLES COLLISION AT IGI  
Mutterwar Shri Vilas Baburao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there have been many incidents of vehicles colliding at the Indira Gandhi International Airport due to large number of vehicles plying without observing the required norms;
- (b) if so, the details thereof;
- (c) whether it has been observed that the ground handlers and the vehicles operating on the airside is much more than the optimum;
- (d) if so, whether the Government has formulated any fresh policy to bring down the number of vehicles plying on air side; and
- (e) if so, the time by which it is likely to be implemented?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b):- There have been 17 incidents involving vehicles operating in the operations area of Indira Gandhi International (IGI) Airport this year as against 39 incidents last year.
- (c):- The vehicle/ equipments permits to ground handlers are issued by Delhi International Airport Limited (DIAL) after careful examination/ scrutiny of their requirement. The number of vehicles are commensurate to the type of operations at the airport.
- (d) and (e):- Air Safety Circular 4 of 2007 have been issued by Directorate General of Civil Aviation (DGCA) to regulate and reduce vehicular traffic at IGI airport. DGCA has also issued a modified Aeronautical Information Circular (AIC) 7/2007 dated 28.09.2009 on ground handling services at airports, to reduce the number of ground handlers at the airport and consequently the number of vehicles plying on the airfield.